

The following cases will be taken up on board for regular hearing in open court on 16-06-2020 in the court of Addl. District and Sessions Judge-FTSC-I, Tumakuru.

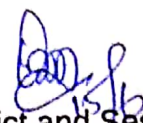
CAUSE LIST ON 16-06-2020					
Sl. No.	Case Number	Posted Date	Stage	Name of the Advocate	
				State by / Petitioner	Accused / Respondent
1	Spl.C. 258/2015	16-06-2020	Reply	Spl.P.P.	Sri. S.K. Mallikarjunaiah
2	Spl.C. 360/2016	16-06-2020	Arguments	Spl.P.P.	Sri. K.H.H.
3	Spl.C. 12/2020	16-06-2020	HBC	Spl.P.P.	Sri. N.B.
4	Crl.Misc. 565/2020	16-06-2020	Hearing	Sri. P.M.	Spl.P.P.
5	Crl.Misc. 344/2020	16-06-2020	Objection	Sri. S.N.J.	Spl.P.P.
6	Crl.Misc. 346/2020	16-06-2020	Notice	Smt. J.H.	Spl.P.P.
7	Crl.Misc. 579/2020	16-06-2020	Objection	Sri. R.E.	Spl.P.P.
8	Crl.Misc. 582/2020	16-06-2020	Objection	Sri. C.S.K.	Spl.P.P.
9	Crl.Misc. 583/2020	16-06-2020	Objection	Sri. H.S.S.	Spl.P.P.

Sd/-
Addl. District and Sessions Judge, FTSC-I
Tumakuru
Addl. District and Sessions
Judge-FTSC-I, Tumakuru

VI Addl. District & Sessions Judge
Tumakuru

The following cases will be taken up on board for regular hearing in open court On 16-06-2020 in the court of VI Addl. District and Sessions Judge, Tumakuru.

CAUSE LIST ON 16-06-2020				
Sl. No.	Case Number	Stage	Name of the Advocate	
			State by / Petitioner	Accused/ Respondent
1	SC 106/2017	Arguments	L/PP	Sri MDZ
2	SC 59/18	Arguments	L/PP	Sri KLD
3	SC 67/18	Arguments	L/PP	Sri THK
4	CrI.RP 194/07	R/Arguments	Sri HVR	Sri MM for respondent Sri KSJ for R 11, Sri BKP for R 17
5	CrI.RP 4/19	Further hearing	Sri HR	Sri GKR
6	CrI.RP 26/19	Further hearing	Sri GKR	Sri HR
7	CrI.RP 82/19	Arguments	Sri Umesha	Sri HMG
8	CrI.Misc 574/20	To furnish copy of petition'	Sri RM	L/PP
9	CrI.Misc 587/20	To furnish copy of petition'	Sri GKR	L/PP
9	RA 62/19	Arguments	Sri BRV	Sri HVR for R 1, Sri RM for R 2, 3, 4 and 6, Sri SVK for R 10, Sri DGP for R 9
10	RA 222/19	Arguments	Sri KSJ	Sri CK
11	RA 225/19	Arguments	Sri CK	Sri KSJ
12	RA 243/19	Arguments	Sri KBJ	Sri CNG for R 1


C/C VI Addl. District and Sessions Judge,
Tumakuru.
VI Addl. District & Sessions Judge
Tumakuru

List of cases for hearing in the court of the IV Civil Judge & JMFC., Tumakuru (I/C II Addl. Civil Judge & JMFC., Tumakuru) as on 10.06.2020.						
Sl. NO.	Case NO.	Stage	Complainant/Plaintiff	Accused/Defendant	Complainant/Plaintiff Advocate	Accused/Defendant Advocate
Morning Session at 11.00 a.m. to 02.00 p.m.						
1	OS 1067/2010	For Arguments	Chikkathayamma and another	Kantharaju & others	HSBR	KPM
2	OS 307/2014	For Arguments	Iqbal Ahamed	Abdul Sattar	GHS	SL
3	OS 1166/2011	For Hearing	Bheemanna	Puttahanumaiah	RR	GKR
4	OS 418/2016	For Hearing	Chandrashekarappa & other	B.G. Gangaiah	KNS	TNG
5	OS 254/2016	For Arguments	Medara Janangada Sri chowdeshari ammanavara devasatanada abhiruddi hagu seva samithi	Adishakthi Sri choudeshwari devasatanada trust	MAC	
6	CC 2411/2007	For Arguments	HPS	Kumara & another	APP	TNG/ HVR
7	CC 787/2008	For Arguments	HPS	Gangaraju	APP	EH
8	CC 1126/2010	For Arguments	HPS	Hanumesha	APP	PNR
9	CC 4776/2017	For Hearing	HPS	Ravi B.N.	APP	TRR
10	Crl. Misc(DV)1/2019	For Hearing	Kiran Niveditha	Pradeep Raj	OKB	MS
Afternoon Session at 02.45 p.m. to 05.30 p.m.						
1	OS 555/2013	For Arguments	K.A. Anitha	Sr. Manager, Oil corporation Ltd., Bangalore	MSH	TSV
2	OS 323/2013	For Arguments	Shivakumar	Narasimhamurthy	SM	TNG
3	OS 639/2014	For Arguments	Ramaiah	Shashikala & others	BRD	SS
4	OS 971/2016	For Hearing	Lakshamma	Kempaiah	CK	TRR
5	OS 499/2019	For Hearing	Jayamma	Ramalingamma	HRK	JP
6	CC 3598/2011	For Arguments	HPS	Chikkanna	APP	BCG
7	CC 3600/2011	For Arguments	HPS	Chikkanna	APP	BVR
8	CC 477/2012	For Arguments	HPS	Nazirulla	APP	RVD
9	CC 6345/2017	For Hearing	HPS	Rathnamma H	APP	SS
10	CC 6578/2017	For Hearing	HPS	Syed Jaffer	APP	BS

Place: Tumakuru
Date: 10.06.2020

IV Addl. Civil Judge & JMFC.,
Tumkur

